

## **Prohibition of Sale of Khesari gram**

Under Rule 44-A of the Prevention of Food Adulteration Rules, 1955, sale of Khesari gram is prohibited which inter alia reads as follows-

**“44-A. Sale of Khesari gram prohibited:** - No person in any State shall, with effect from such date as the State Government concerned may by notification in the Official Gazette specify in this behalf, sell or offer or expose for sale, or have in his possession for the purpose of sale, under any description or for use as an ingredient in the preparation of any article of food intended for sale:-

- (a) Kesari gram (*Lathyrus Sativus*) and its products.
- (b) Kesari dal (*Lathyrus Sativus*) and its products.
- (c) Kesari dal flour (*Lathyrus Sativus*) and its products.
- (d) A mixture of Kesari gram (*Lathyrus Sativus*) and Bengal-gram (*Cicer Arietinum*) or any other gram.
- (e) A mixture of Kesari dal (*Lathyrus Sativus*) and Bengal-gram dal (*Cicer Arietinum*) or any other dal.
- (f) A mixture of Kesari dal (*Lathyrus Sativus*) flour and Bengal- gram (*Cicer Arietinum*) flour or any other flour.”

Statement indicating the imposition of ban on sale or storage for sale of Khesari Dal in the States/U.Ts. under Prevention of Food Adulteration Act, 1954 is at Annexure-I.

## Annexure-I

### Statement indicating the imposition of ban on sale or storage for sale of Khesari Dal in the States/U.Ts. under Prevention of Food Adulteration Act, 1954

Sl. No.	Name of the States/U.Ts.	Date from which Banned	Notification No. and date
1.	Andhra Pradesh	14.05.1964	G.O. No. 1522/Health dated 28 <sup>th</sup> April, 1964 published on 14 <sup>th</sup> May, 1964.
2.	A & N Islands	10.12.1962	Notification. No. 263/62/F. No. 106/27/62-G dated 5 <sup>th</sup> December, 1962.
3.	Arunachal Pradesh		No. MPH.20/88 (PFA) PT. dated 21 <sup>st</sup> September, 1989 published on 1 <sup>st</sup> November, 1989.
4.	Assam	01.04.1966	Notification No.MPH.332/61/152 dated 10 <sup>th</sup> March, 1966.
5.	Bihar	27.12.2002	Noti. No. 15/Kha.24-06/2001-1239(15)/H .dated 27 <sup>th</sup> September, 2002.
6.	Chandigarh	-	No such notification has been issued for banning the sale of Khesari dal.
7.	Chhattisgarh	No ban exists.	-
8.	Dadra & N.H.	01.07.1965	F.14-55/64-PH(L&E) dated 13 <sup>th</sup> July, 1965.
9.	Daman & Diu	10.01.1975	Khesari Dal not consumed there.
10.	Delhi	01.05.1963	Noti. No. F.32(10)/61- M&PH dated 22 <sup>nd</sup> April, 1963.
11.	Goa	10.01.1975	Khesari Dal not consumed there.
12.	Gujarat	01.01.1976	G.P.306-75 Janar-1072/10860 dated 3 <sup>rd</sup> December, 1975.
13.	Haryana	01.04.1963	No.886-2-HBTT-63/9512 dated 20 <sup>th</sup> May, 1963.
14.	Himachal Pradesh	01.02.1963	Noti.No.2-15/60-Med. Dated 2 <sup>nd</sup> February, 1963.
15.	Jammu & Kashmir	01.06.1973	SRO 255 dated 25 <sup>th</sup> May, 1973.
16.	Jharkhand	04.12.2004	04.12.2004/11/04. A. -2-43/2002/515(11)/04. dated 4 <sup>th</sup> September, 2004
17.	Karnataka	15.05.1963	Noti.No. PLM/195/PHP/62 dated 30 <sup>th</sup> April, 1963.
18.	Kerala	01.07.1961	Noti. No.HLE-3-56603/61/H&LD dated 5 <sup>th</sup> June, 1961.
19.	Lakshadweep	-	Information not available
20.	Madhya Pradesh	06.04.2000	A.10-62/98/04. /2-2 dated 30 <sup>th</sup> March, 2000.
21.	Maharashtra	20.11.1961	Ban lifted on 28 <sup>th</sup> May, 2008.
22.	Manipur	-	Process for banning the sale of Khesari dal is under process. (Intimated on 20.8.2010).
23.	Meghalaya	-	No separate order issued in the State. However, the sale of Khesari Dal is prohibited in the State.
24.	Mizoram	16.06.2010	No.D.12011/1/2009-HFW/Part dated 16 <sup>th</sup> June, 2010.
25.	Nagaland	09.06.1964	G.O.No.JDL-105/64 dated 9 <sup>th</sup> June, 1964.
26.	Orissa	01.01.1964	No.25561/H. dated 20 <sup>th</sup> December, 1963.
27.	Puducherry	20.06.1958	Arrets.No.470 A.P./1 dated 20 <sup>th</sup> June, 1958.
28.	Punjab	01.04.1963	No.886-2-HBTT-63/9512 dated 20 <sup>th</sup> May, 1963.
29.	Rajasthan	03.12.1964	Noti. No.F.8 (25)MPH/60 dated 3 <sup>rd</sup> December, 1964.
30.	Sikkim	16.01.2007	No. 10/HC-HS &FW/PFA dated 16 <sup>th</sup> January, 2007.
31.	Tamil Nadu	14.08.1963	G.O. No. 1755-Health dated 9 <sup>th</sup> July, 1963.

32.	Tripura	01.05.1964	No.F.5(4)-MPH/62 dated 1 <sup>st</sup> February, 1964.
33.	Uttar Pradesh	20.05.1961	Noti. No.1632/XVI-11-1511 dated 11 <sup>th</sup> May, 1961.
34.	Uttarakhand	20.05.1961	Noti. No.1632/XVI-11-1511 dated 11 <sup>th</sup> May, 1961.
35.	West Bengal	No ban exists.	-

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